

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-38/2022/4599/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati the 30th May, 2024.

Sub: **Modification of Station leave permission.**

Ref:- Your letter, dtd. 16.05.2024.

Sir,

With reference to the above, in partial modification of this Registry's letter No. HC.VII-38/2022/4282/A dated 17.05.2024, you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 10.05.2024 till the morning of 17.05.2024.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-38/2022/4600/A, dated , 30-05-2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)